

अध्यक्ष महोदय : आप बैठ जाइए।
आप काम करना चाहते हैं।

(इयवधान)

MR. SPEAKER: Are you serious enough to discuss anything?

PROF. MADHU DANAVATE: I want to submit that just now you have said that you are going to allow the matter to be considered by the Business Advisory Committee. Let it be very clear that as far as adjournment motions are concerned, it is not the concern of the Business Advisory Committee, it is your prerogative....

MR. SPEAKER: Yes, it is my job.

PROF. MADHU DANAVATE: You have rightly said that you will be governed by the rules. In addition of the rules, you should also be guided by the help and assistance given by the Members. (Interruptions).

MR. SPEAKER: That is what I do.

PROF. MADHU DANAVATE: Kindly allow the Members to make submissions.

MR. SPEAKER: I am not going to allow submissions by Members on this adjournment motion.

PROF. MADHU DANAVATE: You have allowed in the past.... (Interruptions).

MR. SPEAKER: सब लोग बैठ जाइए।

You do not listen to me.... Please sit down. I have to make an announcement.

I have received notices of adjournment motions...

एक माननीय सदस्य : बागड़ी जी खड़े

हैं।

अध्यक्ष महोदय : आप बैठिए। मैं अब बोल रहा हूँ तो आप बैठिए।

श्री मनोराम बागड़ी (हिस्सार) :
आप समय नहीं देते। (इयवधान)

अध्यक्ष महोदय : मैंने सब को समय दिया है। अब ऐसे कैसे हाउस चलेगा। अगर नहीं चलाना है तो वेल एण्ड गुड।

(इयवधान)

जब 50 आदमी बोल रहे हैं तो कैसे हाउस चल सकता है।

(इयवधान)

12 33 hrs.

MOTION FOR ADJOURNMENT

GOVERNMENT'S FAILURE IN ENSURING SAFE TRAVEL ON RAILWAYS AS EVIDENCED BY VARIOUS ACCIDENTS.

MR. SPEAKER: I have received notices of adjournment motions from Shri Jyotirmoy Bosu, Shri Indrajit Gupta, Shri P. K. Kodiyar, Shri Narayan Choubey, Shrimati Geeta Mukherjee, Shri Ramavatar Shastri, Shri Harikesh Bahadur, Shri Dhanik Lal Mandal, Shri Samar Mukherjee, Shri Satyagopal Misra, Shri E Balanandan, Shri Rashid Masood, Shri Ram Vilas Paswan, Prof. A. K. Mehta, Shri Rajesh Kumar Singh, Shri Rajnath Sonkar Shastri, Shri Jagpal Singh, Dr. Vasant Kumar Pandit, Shri R. P. Yadav and Shri Niren Ghosh regarding Government's failure in ensuring safe travel on the Railways as evidenced by various accidents, the worst being near Samastipur resulting the death of large number of persons.

According to the list of business already circulated for this day of the session, the Minister of Railways is scheduled to make a statement today in respect of...

श्री जेनिक लाल मण्डल (मिर्जापुर)
उस में सब गलत बात बोलेंगे।

MR. SPEAKER: Why don't you listen first? Why do you jump at conclusions? I do not know why. Is there some spring behind you?

SHRI GEORGE FERNANDES (Muzaffarpur): Mr. Speaker, Sir.... (Interruptions)** You may refer to the Minister's statement which he is going to make. You remember.... (Interruptions)**

MR. SPEAKER: Let me finish.

प्लीज बँठ जाइये। आप सुनते क्यों नहीं है। आप बँठते क्यों नहीं है।

(इयबघाल)

श्री जार्ज फर्नाण्डिस : आप मेरी एक बात सुन लीजिए।

अध्यक्ष महोदय : क्यों सुनूँ? आप मेरी बात नहीं सुनते।

श्री जार्ज फर्नाण्डिस : अध्यक्ष महोदय, आप के दफ्तर में.. (इयबघाल)

MR. SPEAKER: I have received your letter.

आप मेरी बात सुनिए। कमाल करते हैं आप।

(इयबघाल)

अध्यक्ष महोदय : आप पहले मेरी बात को सुनिये। मैं व्यवस्था से चल रहा हूँ।

(Interruptions)

MR. SPEAKER: Are you not going to listen to me? First you listen to me.. I do not know, how hon. Members jump to conclusions. You must listen to me. Why don't you listen to

me.. what has been said without my permission is not going on record.

(Interruptions)**

MR. SPEAKER: According to the list of business already circulated for this first day of the Session, the Minister of Railways is scheduled to make a statement today in respect of three..

(Interruptions)**

MR. SPEAKER: Not allowed.

(Interruptions)**

अध्यक्ष महोदय : सुनते क्यों नहीं हैं, मैं क्या कह रहा हूँ? मेरी बात को आप सुनिये! समझ में नहीं आता क्या हो रहा है।

(Interruptions)**

MR. SPEAKER: Nothing will go on record, whatever the Member says.

The Minister of Railways is scheduled to make a statement today..

(Interruptions)**

MR. SPEAKER: Are you running this House? Are you taking charge of the House?

(Interruptions)**

MR. SPEAKER: Do you know what you are talking about? Does anybody know what he is talking about?

(Interruptions)**

MR. SPEAKER: The Minister of Railways is scheduled to make a statement today in respect of three major accidents and normally an opportunity for discussion could be found by way of admission of notices of motions under Rule 184 to take into consideration the Minister's statement.

(Interruptions)**

MR. SPEAKER: You are such an incorrigible man.

Such a discussion . . .

(Interruptions)**

अध्यक्ष महोदय: उनकी कैसे समझाया जाए? सुर्गे तब पता लगेगा मैं क्या कह रहा हूँ।

You are putting the cart before the horse.

(Interruptions)**

MR. SPEAKER: Such a discussion, however, could take place only later and not today.

A large number of Members of Parliament, including the leaders of groups have, however, met me and impressed that Railways being the major means of transport for common man, it is imperative that the record of safe running as in earlier years should be maintained.

SHRI HARIKESH BAHADUR: No Minister here.

MR. SPEAKER: Before I conclude, I would like to refer to some other notices for Adjournment Motions, which I have received.

(Interruptions)**

MR. SPEAKER: Please listen to me first. I don't know, even you cannot listen to me, how am I to conduct the business?

Before I conclude, I would like to refer to some other notices of Adjournment Motion, which I have received on the subject of spiralling prices and in respect of recent hike in petroleum products and inflationary situation prevailing in the country. These subjects also came up for discussion at the informal meeting that was held with the leaders of the Parties. It was said that it would be more appropriate to discuss

these matters of national importance as a No-Day-Yet-Motion under Rule 184, which has already been admitted so that adequate time was available for discussion.

In the circumstances I give my consent to the Motion of Adjournment tabled by Shri Jyotirmoy Bosu and others regarding Railway accidents under Rule 56 of the Rules of Procedure and Conduct of Business.

Shri Jyotirmoy Bosu who has secured first place in the ballot may now ask for the leave of the House to move the Motion.

(Interruptions)**

अध्यक्ष महोदय: क्या कर रहे हैं ये लोग?

What are you doing?

(Interruptions)**

MR. SPEAKER: Not allowed. Not admitted.

(Interruptions)**

अध्यक्ष महोदय: आप काम क्यों नहीं करने देते हैं? एक ही एडजर्नमेंट मॉशन आ सकता है।

Nothing more.

(Interruptions)**

MR. SPEAKER: You speak please, Mr. Bosu. First he must speak. I have allowed him.

(Interruptions)**

MR. SPEAKER: Nothing is going on record without my permission. Yes, Mr. Bosu.

(Interruptions)**

MR. SPEAKER: Nothing doing. Nothing doing. No. Nothing to be recorded.

(Interruptions)**

अध्यक्ष महोदय : आप डिस्कस करिये
आ कर, कोई रूल बनेगा तो बताऊंगा।

SHRI JYOTIRMOY BOSU: I seek the consent of the House to move an adjournment motion on the Government's failure to prevent frequent major accidents in the country, taking a heavy toll of life and property.

MR. SPEAKER: Is the leave to move the Motion opposed?

The leave is granted. The adjournment motion will be taken up at 4 p.m. and 2-1-1/2 hours will be allotted for its discussion.

श्री रामाचलार शास्त्री (पटना) :
अध्यक्ष जी टाइम बहुत कम है।

12.42 hrs.

RULING ON QUESTION OF PRIVILEGE RE. CERTAIN REMARKS MADE BY SHRI JYOTIRMOY BOSU IN THE HOUSE ON 3 MARCH, 1981

MR. SPEAKER: During the last Session on May, 8, 1981, I had informed the House that Shri Jyotirmoy Bosu wanted to make a personal explanation in regard to the remark 'I did it' made by him on 3 March, 1981, in response to Shri Eduardo Faleiro's statement on that day that:

"a Member of Parliament wrote to the Minister of External Affairs mentioning that a Bengali author had prepared a plan showing a portion of India as part of China and asked the Minister of External Affairs as to what his reaction was...."

SHRI JYOTIRMOY BOSU (Diamond Harbour): I am on a point of order....

MR. SPEAKER: "...The Minister of External Affairs said we were aware of this matter; we are seized of it; it

is under consideration. This Member of Parliament divulged this information to the Chinese Embassy and it got...."

I had then observed that I had asked for a factual note from the Minister of External Affairs which had been received that morning and that I was looking into the matter.

In his statement of personal explanation dated 6 May, 1981, Shri Jyotirmoy Bosu stated *inter alia* that

"I wrote a letter to the Minister of External Affairs in the beginning of last year that articles have been written and published in important papers questioning the correctness of the present boundary line between India and China. This has come out publicly in a number of publications more than once. On the basis of the above, I wrote to the Minister of External Affairs and also asked him on the floor of the House...as to what his comments were on the views expressed and facts published by the authors of the aforesaid publications. But it is regrettable that in spite of several reminders, the Minister has not given any reply to the points raised by me and in the articles mentioned above. This is what I conveyed to the House on 3-3-1981."

The Minister of External Affairs in his factual comments stated *inter alia* that

"Shri Jyotirmoy Bosu addressed a letter to me on the 12th March, 1980, in which he referred to certain published material which in his opinion cast some doubts on the position taken by the Government of India on the border between India and China. I sent a reply to him on March 27, acknowledging his letter and saying, *inter alia*, that I would have the matter examined from the viewpoint expressed in his letter. This was the only communication sent by me to Shri Bosu...since the matter was of an extremely delicate nature, I did not send any